

House to every citizen

1477. SHRIMATI NAZNIN FARUQUE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether any blue print has been prepared by Government to ensure house to every citizen of the country as declared by the Prime Minister, if so, the details thereof; and

(b) what are the achievements made by Government to achieve the goal and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) In pursuance of the Government's vision of facilitating housing to all by 2022, the Government has launched "Pradhan Mantri Awas Yojana-Housing for All (Urban)" Mission on 25.6.2015. The Mission aims to provide assistance to States/UTs in addressing the housing requirement of the slum dwellers and urban poor through following components:

- (i) "*In situ*" Slum Redevelopment with participation of private developer using land as resource — a slum rehabilitation grant of ₹ 1 lakh per house on an average is provided by GoI in all such projects.
- (ii) Promotion of Affordable Housing for weaker section through Credit Linked Subsidy — an interest subsidy of 6.5% on home loans upto ₹ 6 lakhs for a tenure upto 15 years is provided by the GoI for both EWS/LIG categories. The Net Present Value (NPV) of the interest subsidy is to be calculated at a discount rate of 9%.
- (iii) Affordable Housing in partnership with public or private sector — Central Assistance of ₹ 1.5 lakh per EWS house is provided by the GoI in projects where at least 35% of the houses in the project are for EWS category and a single project has at least 250 houses.
- (iv) Subsidy for beneficiary-led individual house construction or enhancement — ₹ 1.5 lakh per house is provided by GoI for EWS category for those who have not been able to take advantage of other three components.

(b) State-wise details of proposals for construction of houses accepted for central assistance under Pradhan Mantri Awas Yojana-Housing for All (Urban) Mission are given in Statement.

Statement

State-wise details of proposal for construction of houses accepted for central assistance under Pradhan Mantri Awas Yojana - PMAY (Urban) Mission

as on 1st March, 2016 (₹ in crores)

Sl. No.	Name of the State	Number of Projects	EWS Houses	Central assistance accepted	Central assistance released
1	2	3	4	5	6
1.	Andaman and Nicobar Island	-	-	-	-
2.	Andhra Pradesh	110	1,93,147	2,897.21	334.95
3.	Arunachal Pradesh	-	-	-	-
4.	Assam	-	-	-	-
5.	Bihar	40	13,315	199.73	-
6.	Chandigarh (UT)	-	-	-	-
7.	Chhattisgarh	11	12,670	190.05	76.02
8.	Dadra and Nagar Haveli	-	-	-	-
9.	Daman and Diu	-	-	-	-
10.	Delhi	-	-	-	-
11.	Goa	-	-	-	-
12.	Gujarat	44	32,311	396.77	75.75
13.	Haryana	-	-	-	-
14.	Himachal Pradesh	-	-	-	-
15.	Jammu and Kashmir	-	-	-	-
16.	Jharkhand	38	20,239	303.59	50.00
17.	Karnataka	-	-	-	-
18.	Kerala	-	-	-	-
19.	Lakshadweep	-	-	-	-
20.	Madhya Pradesh	17	19,241	288.62	115.45
21.	Maharashtra	-	-	-	-
22.	Manipur	-	-	-	-
23.	Meghalaya	-	-	-	-
24.	Mizoram	8	10,286	154.29	8.18

1	2	3	4	5	6
25.	Nagaland	-	-	-	-
26.	Odisha	4	5,548	83.22	10.50
27.	Puducherry	-	-	-	-
28.	Punjab	-	-	-	-
29.	Rajasthan	23	12,307	184.61	37.53
30.	Sikkim	-	-	-	-
31.	Tamil Nadu	197	34,013	510.20	40.50
32.	Telangana	144	80,481	1,207.22	261.76
33.	Tripura	-	-	-	-
34.	Uttar Pradesh	-	-	-	-
35.	Uttarakhand	2	464	6.96	-
36.	West Bengal	108	74,880	1,123.20	88.85
GRAND TOTAL		746	5,08,902	7,545.63	1,099.48

Shelters sanctioned under NULM

1478. SHRI RAMDAS ATHAWALE:

SHRI P. BHATTACHARYA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of shelters sanctioned under the National Urban Livelihood Mission (NULM) during the last two years, State/UT-wise;

(b) whether the progress in the construction of night shelters has been very slow across most of the States despite the Government providing 80 per cent of funds required for building and refurbishing the shelters for the urban homeless under the 'Scheme for Shelters for Urban Homeless'; and

(c) if so, the reasons therefor along with the corrective action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) It is the primary responsibility of the State Governments to provide shelter for the Urban Homeless people. In order to complement and supplement the efforts of the State/UT Governments, the Ministry of Housing and Urban Poverty Alleviation is implementing a Scheme namely 'Shelter for Urban Homeless (SUH)' as a component of Deendayal